

Out of the above States, the States of Arunachal Pradesh and Goa have revised pay-scales of their teachers as per the recommendations of the IVth Central Pay Commission, while Govt. of Mizoram have revised pay-scales as per Chattopadhyaya Commission. Other States have not indicated the basis on which they have effected revision of pay scales.

Copies of the National Commission on Teachers—I Report have been made available to all State Governments. It is for the State Governments concerned to suitably revise the pay scales for their teachers and implement such other recommendations as they may consider acceptable.

Viability of Nuclear Power Plants

2046. SHRIMATI CHENNUPATI VIDYA: Will the PRIME MINISTER be pleased to state:

(a) whether any survey has been conducted about the viability of the existing nuclear power plants; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (PROF. M.G.K. MENON): (a) and (b). As per a study on "Pricing of Nuclear Power" carried out in February, 1985 by an Expert Committee constituted by the Department of Atomic Energy, it was found that nuclear energy is a viable option for generation of electricity in India.

Cases of Lakshadweep Employees Pending Before C.A.T.

2048. SHRI P.M. SAYEED: Will the PRIME MINISTER be pleased to state the

number of case of employees working U.T. Administration of Lakshadweep pending before the Central Administrative Tribunal during the period of 1987-88 to 1989-90 as well as those decided by the Tribunal during the same period?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): During the period 1987 to 1989 (upto 28.2.90) the number of cases of the employees working in the Union Territory Administration of Lakshadweep, decided by the Central Administrative Tribunal is 89 and those pending before the Tribunal pertaining to this period is 34.

[*Translation*]

Assistance for Implementation of Sub-Plans in States

2049. SHRI HARIBHAN SHANKAR MAHALE: Will the PRIME MINISTER be pleased to state:

(a) whether Government are considering to give more financial assistance for Sub-Plans being implemented in the States; and

(b) if so, the details thereof?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) and (b). The Sub-Plan assistance to States is specifically with reference to the Tribal Sub-Plans. As against Rs. 210.05 crores provided for in the year 1989-90, for the year 1990-91 it has been raised to Rs. 232.70 crores. Besides this, there are Special Area Programmes in which Central Assistance is provided for area development purposes. States are urged to adopt a Sub-Plan approach so as to establish effective linkage between State's own effort and the effort made under the Central Assistance programme. In these programmes also Central Assistance has been increased in the year 1990-91 over the

current year i.e. 1989-90.

Housing Problem of Civilian Staff Working in Defence Establishments in Kanpur

2050. SHRI KESHARI LAL: Will the PRIME MINISTER be pleased to state:

(a) the steps being undertaken by Government to solve the housing problem of civilian staff working in the various defence establishments in Kanpur;

(b) whether Government has received some memoranda in this regard; and

(c) if so, the action taken in this regard so far?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) The following steps have been taken:

- (i) 850 quarters are under construction and nearing completion for the employees of Ordnance Factories.
- (ii) Houses for the Defence civilians under the Department of Defence Research and Development have been constructed and the employees are in the process of shifting in the new houses.
- (iii) Air Force constructed 48 quarters in 1988 and allotted them to the Defence civilians working in Air Force.
- (iv) 84 houses from the Defence pool accommodation controlled by the Station HQ Kanpur have been allotted to the Defence civilians under the Army.

(b) Yes, Sir.

(c) The allegation made in the memorandum has been investigated and found

baseless.

Linking of Ancient Sanskrit Scriptures with Science

2051. SHRI PRAHLAD SINGH PATEL: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware that in several American Universities ancient Sanskrit scriptures are being linked with science;

(b) if so, whether Government are also linking ancient scriptures with modern science; and

(c) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) to (c). The Central Government do not have information about the efforts in American Universities to link ancient Sanskrit scriptures with Science. One of the objectives of the Rashtriya Veda Vidya Pratishthan, set up by the Central Government is to promote research among those with background of Vedic knowledge so that scientific thoughts contained in Vedas could be linked with modern science and technology.

Vocational Education In Navodaya Vidyalayas

2052. SHRI YAMUNA PRASAD SHASTRI: Will the PRIME MINISTER be pleased to state:

(a) whether no special vocational training in the field of industry is being imparted in Navodaya Vidyalayas; and